

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/159/2016  
NAME OF THE PETITIONER(S) : R. Srinivasan & Another  
NAME OF THE RESPONDENT(S) : M/s Thangam Metal Cans Pvt Ltd & 11 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	K. Ravi	For R1, R2, R9, R10, R11, R12	
2.	L. Murali Krishnan	For R1, R5	
3.	Sankarnaryanan		

Preethi S. Arasu  
Proxy Counsel for Petitioner

Preethi S. Arasu

**ORDER**

Ms. Preethi S. Arasu, Proxy Counsel representing the counsel for petitioner present. Mr. L. Murali Krishnan, Counsel for R2, R9, R10, R11 and R12 present. Mr. Sankarnaryanan, Counsel for R1 and R5 also present. They prayed time for final arguments. At request, time enlarged. Put up on 13.07.2017 at 10.30 A.M.

S. Vijayaraghavan  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)